NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP (IB).173/10/HDB//2017		
NAME OF THE COMPANY	Sri Vinayaka Paper &Boards Limited		
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION	10 OF IBC		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Madhu Sindham Pero	PP	madhucs10) gmail.can.	
		9177715558	
		8074633502	

Counsel for Respondent(s):

Name of the Counsel	(s) Designation	E-mail & Telephone No.	Signature

Heard Shri G. Madhusudhan Rao, Ld. RP.

He has filed a CA requesting extension of time of CIRP. Post the case on 26.02.2018.

Member (T)

Member (J)

Binnu